



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Mar/202526/15

DATED: 07/04/2026

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Mar/202526/15 dated 07/04/2026 of Norms Committee - VII for the year 2026-27 was held on 07/04/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Dineshnarain Mathur, Technical Consultant	DGFT
4	Nand Lal, Technical Consultant	DGFT
5	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005347AM26
RA File Number	03AX04004876 AM26
Licence No and Date	0311050364/15/01/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. To indicate indigenous items to use in manufacturing the export item. 2. Also to give wastage of raw materials for both imported and indigenous items. 3. To mention the name of Synthetic resin to use in making the tyre. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	2 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005348AM26		
RA File Number	03AX04005105 AM26		
Licence No and Date	0311050466/15/01/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
XLPE COMPOUND QTY: 34493.0 KG	1 KG	LDPE Granules	0.99 KG
		Di- Cumylperoxide (DCP)	0.02 KG
		Antioxidant	0.01 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	3 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005349AM26		
RA File Number	03AX04004509 AM26		
Licence No and Date	0311050407/15/01/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
Semi conducting Compound - 1 MT THERMOSET QTY: 500 MT		Ethylene Butyl Acrylate (EBA)	0.63 MT
		Carbon Black	0.35 MT
		Antioxidant	0.02 MT
		Perkadox 14 S/FL	0.02 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	4 / NC/7/MEET/Mar/202526/15			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026			
HQ File Number	HQRNORM APPLY 00005346AM26			
RA File Number	03AX04005150 AM26			
Licence No and Date	0311050517/15/01/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester,	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG

Polyester. QTY: 4750000.00 KG				
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.689 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.05 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.03 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.35 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG
		16	RUBBER CHEMICAL :RETARDERS	0.129 KG
		17	ZINC OXIDE	1.787 KG

		18	STEARIC ACID	0.876 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.33 KG
		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 NOS
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	5 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005362AM26
RA File Number	03AX04005234 AM26
Licence No and Date	0311050615/16/01/2026
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines,(D. Nylon and Steel Belt) QTY: 1900000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.811 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	19.603 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.066 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.703 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.355 KG
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.063 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.348 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.397 KG
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.054 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.582 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.903 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.506 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.074 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.544 KG

		16	RUBBER CHEMICAL :RETARDERS	0.096 KG
		17	ZINC OXIDE	1.887 KG
		18	STEARIC ACID	0.789 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.79 KG
		20	PRECIPITATED SILICA	0.498 KG
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.433 KG
		22	PETROLEUM TACKIFIER RESIN	0.081 KG
		23	PHENOLIC TACKIFIER RESIN	0.487 KG
		24	INSOLUBLE SULPHUR	0.444 KG
		25	SILANE COUPLING AGENT	0.091 KG
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.13 KG
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.113 KG
		28	PROCESSING ADDITIVES	0.336 KG
		29	HOMOGENIZING AGENT	0.1 KG
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.03 KG
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		33	BLADDERS (Quantity in Numbers)	0.014 NOS
		34	ANTITACK RELEASE PREPARATION (RUBBER	0.263 KG

			COMPOUND RELEASE)	
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	6 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005375AM26
RA File Number	03AX04005235 AM26
Licence No and Date	0311050646/16/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
SOLID RUBBER TYRES FOR MOTOR VEHICLES QTY: 2500000 KG	100 KG	1	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	46.354 KG
		2	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.942 KG
		3	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.603 KG
		4	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.1 KG
		5	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		6	5A) CARBON BLACK FEED STOCK (CBFS)	51.005 KG
		7	NYLON TYRE CORD FABRIC (DIPPED)	0.002 KG
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.316 KG

		9	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.479 KG
		10	RUBBER CHEMICAL :ANTIOXIDANTS	0.716 KG
		11	RUBBER CHEMICAL :ACCELERATOR	0.816 KG
		12	RUBBER CHEMICAL :RETARDERS	0.166 KG
		13	ZINC OXIDE	2.604 KG
		14	STEARIC ACID	0.996 KG
		15	MICROCRYSTALLINE PETROLEUM WAX	0.028 KG
		16	PRECIPITATED SILICA	1.009 KG
		17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.772 KG
		18	PETROLEUM TACKIFIER RESIN	0.037 KG
		19	PHENOLIC TACKIFIER RESIN	0.414 KG
		20	INSOLUBLE SULPHUR	0.426 KG
		21	SILANE COUPLING AGENT	0.096 KG
		22	PROCESSING ADDITIVES	0.296 KG
		23	HOMOGENIZING AGENT	0.353 KG
		24	FIBER REINFORCED RUBBER COMPOUNDS	2.17 KG
		25	HIGH STYRENE RESIN 85 PERCENT	0.756 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	7 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005374AM26
RA File Number	03AX04005170 AM26
Licence No and Date	0311050645/16/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines(A. Nylon, Nylon and Aramide) QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.23 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.2 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.267 KG
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.187 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 KG
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.079 KG

		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 KG
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.006 KG
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.097 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.567 KG
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.918 KG
		16	RUBBER CHEMICAL :ACCELERATOR	0.58 KG
		17	RUBBER CHEMICAL :RETARDERS	0.093 KG
		18	ZINC OXIDE	1.923 KG
		19	STEARIC ACID	1.086 KG
		20	MICROCRYSTALLINE PETROLEUM WAX	0.807 KG
		21	PRECIPITATED SILICA	0.184 KG
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.78 KG
		23	PETROLEUM TACKIFIER RESIN	0.004 KG
		24	PHENOLIC TACKIFIER RESIN	0.394 KG
		25	INSOLUBLE SULPHUR	0.155 KG
		26	SILANE COUPLING AGENT	0.023 KG
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 KG
		28	PROCESSING ADDITIVES	0.465 KG

		29	HOMOGENIZING AGENT	0.09 KG
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		32	BLADDERS (Quantity in numbers)	0.014 NOS
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	8 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005373AM26
RA File Number	03AX04005171 AM26
Licence No and Date	0311050644/16/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines,(A. Bias - Nylon) QTY: 5000000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	4.785 KG

		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.174 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.8 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 KG
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.31 KG
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 KG
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.924 KG
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 KG
		14	RUBBER CHEMICAL :RETARDERS	0.087 KG
		15	ZINC OXIDE	1.788 KG
		16	STEARIC ACID	1.086 KG
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 KG
		18	PRECIPITATED SILICA	0.002 KG
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.022 KG
		20	PHENOLIC TACKIFIER RESIN	0.151 KG
		21	INSOLUBLE SULPHUR	0.128 KG
		22	PROCESSING ADDITIVES	0.606 KG

		23	HOMOGENIZING AGENT	0.004 KG
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		26	BLADDERS (quantity in Numbers)	0.014 NOS
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	9 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	HIRAWAT ELECTRICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005372AM26
RA File Number	02AX04000746 AM26
Licence No and Date	0211010259/16/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
NYLON CABLE TIE(NYLON CABLE TIE (MADE OF INPUT SL. NO. (1) NYLON 6 CHIPS GRANULES 100000 KG AND SL NO. (2) NYLON 66 CHIPS GRANULES 100000 KG) QTY: 200000 KG	1 KG	Nylon 6 Chips/Granules(Nylon 6 Chips/Granules)	0.525 KG
		Nylon 66 Chips/Granules(Nylon 66 Chips/Granules)	0.525 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	10 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005359AM26
RA File Number	03AX04005173 AM26
Licence No and Date	0311050614/16/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines,(B. Radials - Nylon and Polyester, Polyester.) QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.689 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.05 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.03 KG

		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.35 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG
		16	RUBBER CHEMICAL :RETARDERS	0.129 KG
		17	ZINC OXIDE	1.787 KG
		18	STEARIC ACID	0.876 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.33 KG
		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 NOS
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	11 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005358AM26
RA File Number	03AX04005236 AM26
Licence No and Date	0311050613/16/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, (D. Radials - All Steel.) QTY: 750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	25.271 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	9.873 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.666 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	3.935 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.115 KG
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.707 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.967 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.04 KG

		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.003 KG
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.262 KG
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	14.733 KG
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.272 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.321 KG
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.215 KG
		16	RUBBER CHEMICAL :ACCELERATOR	0.7 KG
		17	RUBBER CHEMICAL :RETARDERS	0.088 KG
		18	ZINC OXIDE	2.28 KG
		19	STEARIC ACID	0.596 KG
		20	MICROCRYSTALLINE PETROLEUM WAX	0.574 KG
		21	PRECIPITATED SILICA	1.767 KG
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.722 KG
		23	PETROLEUM TACKIFIER RESIN	0.319 KG
		24	PHENOLIC TACKIFIER RESIN	0.729 KG
		25	INSOLUBLE SULPHUR	0.625 KG
		26	SILANE COUPLING AGENT	0.287 KG
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -	0.592 KG

		2)	
	28	AGEING RESISTANCE CHEMICAL (HTS)	0.381 KG
	29	PROCESSING ADDITIVES	0.089 KG
	30	HOMOGENIZING AGENT	0.512 KG
	31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.103 KG
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
	34	BLADDERS (quantity in Numbers)	0.014 NOS
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	12 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005357AM26
RA File Number	03AX04005167 AM26
Licence No and Date	0311050612/16/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines,(B. Radials - Nylon and Polyester, Polyester.) QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG

		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.689 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAIFER FABRIC (DIPPED)	0.05 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.03 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.35 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG
		16	RUBBER CHEMICAL :RETARDERS	0.129 KG

		17	ZINC OXIDE	1.787 KG
		18	STEARIC ACID	0.876 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.33 KG
		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 NOS
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	13 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	MACRO GRANULE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026

HQ File Number	HQRNORM APPLY 00005352AM26
RA File Number	03AX04005197 AM26
Licence No and Date	0311050491/16/01/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. NOC from MOEF &CC for the import of Tyre Scrap. 2. Specification of CRUMB RUBBER/GRANULES and calculation of the requirement of scrap for the manufacture of CRUMB RUBBER/GRANULES. 3. Indigenous item/s if any, to use in manufacturing the export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	14 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005408AM26		
RA File Number	08AX04001782 AM26		
Licence No and Date	0811017399/19/01/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
SATURATED POLYESTER RESIN CT-6224	1 KG	Neo Pentyl Glycol	0.177 KG
		Butyl Cellosolve	0.0729 KG
		Mono Ethlene Glycol	0.0586 KG
		Purified Isophthalic Acid	0.1907 KG
		Phthalic Anhydride	0.107 KG
		Adipic Acid	0.0767 KG
		TIB KAT 256	0.00015 KG
		Tri Methylol Propane	0.0118 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	15 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	GARGI HUTTENES ALBERTUS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005416AM26
RA File Number	03AX04005157 AM26
Licence No and Date	0311050698/19/01/2026
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	16 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005457AM26		
RA File Number	03AX04005022 AM26		
Licence No and Date	0311050761/20/01/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE COMPOUND QTY: 500 MT	1 MT	LDPE Granules	0.99 MT
		Di- Cumylperoxide (DCP)	0.02 MT
		Antioxidant	0.01 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	17 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026

HQ File Number	HQRNORM APPLY 00005458AM26		
RA File Number	03AX04005101 AM26		
Licence No and Date	0311050762/20/01/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE COMPOUND QTY: 127922 KG	1 KG	LDPE Granules	0.99 KG
		Di- Cumylperoxide (DCP)	0.02 KG
		Antioxidant	0.01 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	18 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005422AM26
RA File Number	26AX04000037 AM26
Licence No and Date	2611002159/20/01/2026
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026:	
1. To indicate indigenous items to use in manufacturing the export item and accordingly to fill in 4 E table with a total of both imported and indigenous items for the export of 100.0 Kg of tyre. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	19 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005466AM26
RA File Number	26AX04000038 AM26
Licence No and Date	2611002160/21/01/2026

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026:

1. To indicate indigenous items to use in manufacturing the export item and accordingly to fill in 4 E table with a total of both imported and indigenous items for the export of 100.0 Kg of tyre.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	20 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	SYENSQO SPECIALTIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005500AM26
RA File Number	03AX04005220 AM26
Licence No and Date	0311050865/22/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same

Case No.	21 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	SARVA FOAM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005583AM26
RA File Number	56AX04000447 AM26
Licence No and Date	5611004582/28/01/2026

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026:

1. Weight of the export product (in KGs/Units) is required.
2. Net content of Import Item No. 1 and 2 in the export product is required to be furnished.
3. Detailed specifications of the binder along with product catalogue are required to be submitted.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	22 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026

HQ File Number	HQRNORM APPLY 00005590AM26			
RA File Number	34AX04000888 AM26			
Licence No and Date	3411007461/28/01/2026			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
FRP PULTRUDED PROFILES FOR STRUCTURE (FRP PULTRUDED PROFILES FOR STRUCTURE (NET WT.649 MT IMPORT ITEM ROVING))	1000 MT	1	GLASS FIBER ROVING ((E-GLASS/ C GLASS/ DIRECT ROVING, ECR GLASS)	681.45 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.				

Case No.	23 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	ECOTACT INNOVATIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005626AM26		
RA File Number	02AX04000821 AM26		
Licence No and Date	0211010368/30/01/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
ECOTACT MULTILAYERED PLASTIC STORAGE BAGS / POUCHES(ECOTACT MULTILAYERED PLASTIC STORAGE BAGS / POUCHES (Containing 9.19% LDPE Granules, 33.96% Mettallocene Granules, 3.49% TIE Resin Granules, 25% Nylon 6 Chips or Granules, 9.30% EVOH Granules, 17.06% LLDPE Granules & 2% Additive Granules)) QTY: 256151 KG	1 KG	LDPE GRANULES(LDPE GRANULES)	0.1011 KG
		METTALOCENE GRANULES (EXCEED1018RA OR EXCEED 1018RK OR EPE RESIN ELITE 5401G OR EPE RESIN ELITE 5400G)(METTALOCENE GRANULES (EXCEED1018RA OR EXCEED 1018RK OR EPE RESIN ELITE 5401G OR EPE RESIN ELITE 5400G))	0.3736 KG
		TIE RESIN GRANULES (BYNEL 4140 ADHESIVE RESIN OR BONDYRAM TL4180)(TIE RESIN GRANULES (BYNEL 4140 ADHESIVE RESIN OR BONDYRAM TL4180))	0.0384 KG

		NYLON 6 CHIPS OR GRANULES (ULTRAMID B33 L 09 OR ULTRAMID C40 L 09)(NYLON 6 CHIPS OR GRANULES (ULTRAMID B33 L 09 OR ULTRAMID C40 L 09))	0.2750 KG
		EVOH GRANULES (EVAL RESIN F171B / EAVSIN EV3251F)(EVOH GRANULES (EVAL RESIN F171B / EAVSIN EV3251F))	0.1023 KG
		LLDPE GRANULES(LLDPE GRANULES)	0.1877 KG
		ADDITIVE GRANULES (N200 OR PPA PROFLOW - 19 OR SLIP90 OR ANTI BLOCK 820)(ADDITIVE GRANULES (N200 OR PPA PROFLOW - 19 OR SLIP90 OR ANTI BLOCK 820))	0.0220 KG
ECOTACT MULTILAYERED PLASTIC SAMPLER BAGS / STERILE BAGS / POUCHES(ECOTACT MULTILAYERED PLASTIC SAMPLER BAGS / STERILE BAGS / POUCHES (Containing 8.66% LDPE Granules, 33.96% Mettallocene Granules, 8.44% TIE Resin Granules, 33.60% Nylon 6 Chips or Granules, 13.14% LLDPE Granules & 2.20% Additive Granules)) QTY: 54997 KG	1 KG	LDPE GRANULES (LDPE GRANULES)	0.0953 KG
		METTALOCENE GRANULES (EXCEED1018RA OR EXCEED1018RK OR EPE RESIN ELITE 5401G OR EPE RESIN ELITE 5400G) (METTALOCENE GRANULES (EXCEED1018RA OR EXCEED1018RK OR EPE RESIN ELITE 5401G OR EPE RESIN ELITE 5400G))	0.3736 KG
		TIE RESIN GRANULES (BYNEL 4140 ADHESIVE RESIN OR BONDYRAM TL4180) (TIE RESIN GRANULES (BYNEL 4140 ADHESIVE RESIN OR BONDYRAM TL4180))	0.0928 KG
		NYLON 6 CHIPS OR GRANULES (ULTRAMID B33 L 09 OR ULTRAMID C40 L 09) (NYLON 6 CHIPS OR GRANULES (ULTRAMID B33 L 09 OR ULTRAMID C40 L 09))	0.3696 KG
		LLDPE GRANULES (LLDPE GRANULES)	0.1445 KG
		ADDITIVE GRANULES (N200 OR PPA PROFLOW - 19 OR SLIP90 OR ANTI BLOCK 820) (ADDITIVE GRANULES (N200 OR PPA PROFLOW - 19 OR SLIP90 OR ANTI BLOCK 820))	0.0242 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	24 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005660AM26
RA File Number	03AX04005023 AM26
Licence No and Date	0311051110/02/02/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE COMPOUND QTY: 2000 MT	1 MT	LDPE Granules	0.99 MT
		Di- Cumylperoxide (DCP)	0.02 MT
		Antioxidant	0.01 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	25 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005671AM26
RA File Number	03AX04005216 AM26
Licence No and Date	0311051123/02/02/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE COMPOUND	1 KG	LDPE Granules	0.99 KG

QTY: 1700000 KG		Di- Cumylperoxide (DCP)	0.02 KG
		Antioxidant	0.01 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	26 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005684AM26
RA File Number	03AX04005600 AM26
Licence No and Date	0311051142/03/02/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	S.No.	Import Item	Quantity
RUBBER COMPOUNDED SHEETS (Rubber Content 38.18%) QTY: 920000 KG	1 KG	1	Natural Rubber	0.3 KG
		2	SYNTHETIC RUBBER SBR	0.12 KG
		3	ZINC OXIDE	0.004 KG
		4	TITANIUM DI-OXIDE COMMERCIAL	0.025 KG
		5	RUBBER CHEMICALS: ACCELERATORS ANTIOXIDANTS / RETARDER (ALL GRADE)	0.02 KG
		6	PRECIPITATED SILICA FILLER (silicon dioxide) COMMERCIAL	0.15 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	27 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	VIKAS RUBBERS

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005687AM26
RA File Number	10AX04000318 AM26
Licence No and Date	1011003640/03/02/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. NOC from MOEF & CC for the import of Crumb Rubber 2. In industry to make RUBBER FLOOR MATS (Various sizes) without wastage of raw materials is generally not possible, therefore, to give manufacturing process with details of raw materials. 3. Specification of export items indicating sizes etc. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	28 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005688AM26
RA File Number	03AX04005371 AM26
Licence No and Date	0311051146/03/02/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. To submit NOC from MOEF & CC for the import of USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD. 2. Manufacturing process with stage wise wastage of raw materials. 3. Production consumption data indicating both imported and indigenous items for the last three years duly certified by Chartered Accountant. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	29 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005694AM26
RA File Number	03AX04005584 AM26
Licence No and Date	0311051154/03/02/2026
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
RUBBER FLOOR COVERINGS & MATTINGS (Rubber Content - 42.29%) QTY: 1000000 KG	1 KG	1	NATURAL RUBBER (ALL GRADE)	0.285 KG
		2	SYNTHETIC RUBBER SBR	0.105 KG
		3	CRUMB RUBBER	0.075 KG
		4	ZINC OXIDE	0.006 KG
		5	TITANIUM DI-OXIDE (commercial)	0.025 KG
		6	ANTIOXIDANT (ALL GRADE)	0.008 KG
		7	ACCELERATOR (ALL GRADE)	0.018 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	30 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005695AM26
RA File Number	03AX04005598 AM26
Licence No and Date	0311051159/03/02/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
HIGH ABRASION RESISTANCE	1 KG	1	NATURAL RUBBER	0.77 KG

RUBBER SHEETS (Rubber Content - 76.36%) QTY: 800000 KG	2	CHLOROPRENE RUBBER	0.07 KG
	3	ZINC OXIDE	0.008 KG
	4	TITANIUM DI-OXIDE	0.025 KG
	5	RUBBER CHEMICALS: ACCELERATORS / ANTIOXIDANTS / RETARDER (ALL GRADE)	0.025 KG
	6	BONDING AGENT SI-69	0.025 KG
	7	ZINC HYDROXY STANATE (ZHS)	0.004 KG
	8	MAGNESIUM OXIDE	0.003 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	31 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	KHYAATI LEATHER INNOVATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005710AM26
RA File Number	03AX04005568 AM26
Licence No and Date	0311051184/04/02/2026
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	32 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005725AM26
RA File Number	05AX04003879 AM26
Licence No and Date	0511037960/04/02/2026
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026:

1. NOC from MoEF&CC for the import of scrap tyre.
2. To give the calculation of requirement of scrap for the manufacture of tyre scrap indicating specification of crumb rubber

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	33 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	TULSI POLY FILM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005713AM26
RA File Number	09AX04001164 AM26
Licence No and Date	0911011490/04/02/2026

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026:

1. Details of indigenous input with quantity.
2. Since as per Appendix 4E wastage shown 5%. While as per import and export quantity wastage seems to be 1.01%.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	34 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005757AM26
RA File Number	03AX04005106 AM26
Licence No and Date	0311051238/05/02/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE SIOPLAS COMPOUND QTY: 2000 MT	1 MT	LLDPE Granules	0.9994 MT
		Tri Methoxy Vinyl Silane	0.0140 MT

		Di- Cumylperoxide (DCP)	0.0008 MT
		Antioxidant	0.0008 MT
		Dibutyl Tin Dilaurate (DBTDL)	0.0100 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	35 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005797AM26
RA File Number	07AX04001991 AM26
Licence No and Date	0711016948/06/02/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
ONE LOOP BAGS(ONE LOOP BAGS CONTAINING PP GRANULES 299219 KGS UV STABILIZER MB 6581 KGS, CALCIUM CARBONATE FILLER 26400 KGS ENHANCED PE RESIN 23100 KGS LDPE GRANULES 52800 KGS LLDPE GRANULES 88000 KGS ANTI BLOCK MB 3300 KGS COLOUR MB 6600 KGS HDPE 44000)	550000 KG	ENHANCED POLYETHYLENE RESIN(BLOWN FILM GRADE / METALLOCENE FILM GRADE)	24255 KG
		LDPE GRANULES(BLOWN FILM GRADE)	55440 KG
		LLDPE GRANULES(BLOWN FILM GRADE/ BUTENE FILM GRADE)	92400 KG
		ANTI BLOCK MASTER BATCH(ADDITIVE MASTER BATCH)	3366 KG
		COLOUR MASTER BATCH(WHITE MASTER BATCH)	6732 KG
		POLYPROPYLENE GRANULES(EXTRUSION OR LAMINATION GRADE)	329140 KG
		U.V. STABILIZER MASTER BATCH(ADDITIVE MASTER BATCH)	5984 KG
		CALCIUM CARBONATE FILLER(CACO3)	27720 KG

		HDPE GRANULES(HIGH DENSITY POLYETHYLENE)	46200 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	36 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005799AM26
RA File Number	07AX04001984 AM26
Licence No and Date	0711016950/06/02/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
ONE LOOP BAGS(ONE LOOP BAGS CONTAINING PP GRANULES 299219 KGS UV STABILIZER MB 6581 KGS, CALCIUM CARBONATE FILLER 26400 KGS ENHANCED PE RESIN 23100 KGS LDPE GRANULES 52800 KGS LLDPE GRANULES 88000 KGS ANTI BLOCK MB 3300 KGS COLOUR MB 6600 KGS HDPE 44000)	550000 KG	ENHANCED POLYETHYLENE RESIN(BLOWN FILM GRADE / METALLOCENE FILM GRADE)	24255 KG
		LDPE GRANULES(BLOWN FILM GRADE)	55440 KG
		LLDPE GRANULES(BLOWN FILM GRADE/ BUTENE FILM GRADE)	92400 KG
		ANTI BLOCK MASTER BATCH(ADDITIVE MASTER BATCH)	3366 KG
		COLOUR MASTER BATCH(WHITE MASTER BATCH)	6732 KG
		POLYPROPYLENE GRANULES(EXTRUSION OR LAMINATION GRADE)	329140 KG
		U.V. STABILIZER MASTER BATCH(ADDITIVE MASTER BATCH)	5984 KG
		CALCIUM CARBONATE FILLER(CACO3)	27720 KG
		HDPE GRANULES(HIGH DENSITY POLYETHYLENE)	46200 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	37 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005800AM26
RA File Number	07AX04001985 AM26
Licence No and Date	0711016951/06/02/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
Flexible Plastic Tanks(6000 Nos. Containing : Liquid Liner Film(Polyethylene 125 Micron) 168000 Kgs, PP Woven Fabric (180 GSM) 66000Kgs, 3" PP Valve 6000 Nos, PP Frame 6000 Nos, PP Airvent 6000 Nos, Paper Corrugated Box 6000 Nos, PP Corrugate Sheet 6000 Nos.)	330180 KG	Liquid Liner Film (Polyethylene 125 Micron)(Polyethylene 125 Micron)	171360 KG
		PP Woven Fabric (180 GSM)(180 GSM)	69300 KG
		3 Inch PP Valve(LENGTH 173.2MM DIAMETER 3 INCH, POLYPROPYLENE BALL VALVE.)	NET TO NET WITH NIL WASTAGE AND ACCOUNTABILITY IN EXPORT
		PP Airvent (AUTOMATIC AIRVENT TO RELEASE AIR FROM LOADED FLEXIBLE PLASTIC TANK)(SIZE: DIA 6CM x H 12CM)	NET TO NET WITH NIL WASTAGE AND ACCOUNTABILITY IN EXPORT
		PP Frame(SIZE 40CMx 36.5CM x5.5CM)	NET TO NET WITH NIL WASTAGE AND ACCOUNTABILITY IN EXPORT
		Paper Corrugated Box(SIZE : 112CM x 56CM x 35CM)	NET TO NET WITH ACCOUNTABILITY IN EXPORT
		PP Corrugated Sheet(SIZE :233CM x147CM /135CM x1CM)	NET TO NET WITH ACCOUNTABILITY IN EXPORT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	38 / NC/7/MEET/Mar/202526/15
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Case Status	Case Deferred
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005836AM26
RA File Number	04AX04001192 AM26
Licence No and Date	0411011276/09/02/2026
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	39 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005837AM26
RA File Number	08AX04001923 AM26
Licence No and Date	0811017584/09/02/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. Percent NVM in the export. 2. Net content of inputs in the export including indigenous items. 3. Percent Wastage applied on net content. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	40 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	ARION TECHNOLOGY LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005844AM26
RA File Number	04AX04001214 AM26
Licence No and Date	0411011282/09/02/2026
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-1 Accordingly, the committee decided to transfer the case to Norms Committee-1 for further consideration.	

Case No.	41 / NC/7/MEET/Mar/202526/15
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Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005851AM26
RA File Number	05AX04004048 AM26
Licence No and Date	0511038057/10/02/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. Details of indigenous input used with Qty. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	42 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	ADVANCE BIOMATERIAL COMPANY PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005866AM26		
RA File Number	03AX04005683 AM26		
Licence No and Date	0311051365/10/02/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
Injection Molding/ Blow Molding / Thermoforming Grade/ Biodegradable Compound/Making Film(Net Content: 1) PLA Resin: 58200.00 KGS 2) Various Additives (Indi): 1260.00 KGS 3)Lubricants (Indi):540.00 KGS 6))	60000 KG	Polylactic Acid Resin	59946 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	43 / NC/7/MEET/Mar/202526/15		
Case Status	Case Deferred		
Party Name	ATC TIRES AP PRIVATE LIMITED		
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		

and Date	
HQ File Number	HQRNORM APPLY 00005874AM26
RA File Number	26AX04000045 AM26
Licence No and Date	2611002198/11/02/2026
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026:	
1. To indicate indigenous items to use in manufacturing the export item and accordingly to fill in 4 E table with a total of both imported and indigenous items for the export of 100.0 Kg of tyre.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	44 / NC/7/MEET/Mar/202526/15												
Case Status	Case Approved												
Party Name	MACRO POLYMERS PVT LTD												
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026												
HQ File Number	HQRNORM APPLY 00005879AM26												
RA File Number	08AX04001933 AM26												
Licence No and Date	0811017607/11/02/2026												
Norms Committee Decision:													
The committee considered the case as per agenda and decided to ratify the norms as under: -													
<table><tr><th>Export item and total export quantity</th><th>Unit Quantity</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="2">ACRYLIC RESIN TPA-2006 (RESIN CONTENT 51 +/-1%) QTY: 180000 KG</td><td rowspan="2">1 KG</td><td>N-BUTYL METHACRYLATE</td><td>0.1538 KG</td></tr><tr><td>TOLUENE</td><td>0.515 KG</td></tr></table>				Export item and total export quantity	Unit Quantity	Import Item	Quantity	ACRYLIC RESIN TPA-2006 (RESIN CONTENT 51 +/-1%) QTY: 180000 KG	1 KG	N-BUTYL METHACRYLATE	0.1538 KG	TOLUENE	0.515 KG
Export item and total export quantity	Unit Quantity	Import Item	Quantity										
ACRYLIC RESIN TPA-2006 (RESIN CONTENT 51 +/-1%) QTY: 180000 KG	1 KG	N-BUTYL METHACRYLATE	0.1538 KG										
		TOLUENE	0.515 KG										
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.													

Case No.	45 / NC/7/MEET/Mar/202526/15		
Case Status	Case Deferred		
Party Name	ATC TIRES AP PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005881AM26		
RA File Number	26AX04000044 AM26		
Licence No and	2611002199/11/02/2026		

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. To indicate indigenous items to use in manufacturing the export item and accordingly to fill in 4 E table with a total of both imported and indigenous items for the export of 100.0 Kg of tyre. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	46 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	LEAKLESS GASKET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005915AM26
RA File Number	33AX04000180 AM26
Licence No and Date	3311003397/12/02/2026
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-1. Accordingly, the committee decided to transfer the case to Norms Committee-1 for further consideration.	

Case No.	47 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005923AM26
RA File Number	03AX04005821 AM26
Licence No and Date	0311051474/13/02/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. Justification of 2 % wastage on components. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	48 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026

HQ File Number	HQRNORM APPLY 00005942AM26		
RA File Number	03AX04005647 AM26		
Licence No and Date	0311051512/13/02/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE SIOPLAS COMPOUND QTY: 1000 MT	1 MT	LLDPE Granules	0.9994 MT
		Tri Methoxy Vinyl Silane	0.0140 MT
		Di- Cumylperoxide (DCP)	0.0008 MT
		Antioxidant	0.0008 MT
		Dibutyl Tin Dilaurate (DBTDL)	0.0100 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	49 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005931AM26
RA File Number	13AX04000394 AM26
Licence No and Date	1311004580/13/02/2026
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026:	
1. Detailed manufacturing process. 2. Details of indigenous inputs with quantity. 3. Weight of export product and import item at Sl. No. 6. 4. Material balance sheet in weight terms between export and import along with indigenous inputs.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	50 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved

Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005951AM26		
RA File Number	03AX04005646 AM26		
Licence No and Date	0311051528/16/02/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE SIOPLAS COMPOUND QTY: 1000 MT	1 MT	LLDPE Granules	0.9994 MT
		Tri Methoxy Vinyl Silane	0.0140 MT
		Di- Cumylperoxide (DCP)	0.0008 MT
		Antioxidant	0.0008 MT
		Dibutyl Tin Dilaurate (DBTDL)	0.0100 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	51 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00005952AM26		
RA File Number	03AX04005643 AM26		
Licence No and Date	0311051536/16/02/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE COMPOUND QTY: 2000 MT	1 MT	LDPE Granules	0.99 MT
		Di- Cumylperoxide (DCP)	0.02 MT

		Antioxidant	0.01 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	52 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	SPARSH INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00005999AM26
RA File Number	06AX04000394 AM26
Licence No and Date	0611004281/18/02/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. Wastage at each stage of manufacturing to justify 7% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	53 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	SHRI BALAJI AGRO PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00006057AM26
RA File Number	33AX04000185 AM26
Licence No and Date	3311003422/20/02/2026
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026: 1. To submit NOC from MOEF & CC for the import of RUBBER TYRE SCRAP (OLD/USED TYRE SCRAP (WITH MULTIPLE CUTS/SHRED/PRESS BALED) 2. To indicate imported and indigenous items with wastage and accordingly to fill in 4 E table. 3. Specification of CRUMB RUBBER POWDER to export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	54 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved
Party Name	AMD INDUSTRIES LIMITED
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026

and Date			
HQ File Number	HQRNORM APPLY 00006066AM26		
RA File Number	05AX04003427 AM26		
Licence No and Date	0511037075/20/02/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
POLYESTER (PET) PREFORM(POLYESTER (PET) PREFORM QTY: 294117 KG	1 KG	POLYETHYLENE TEREPHTHALATE POLYESTER CHIPS HIGH PRESSURE MOULDING(POLYETHYLENE TEREPHTHALATE POLYESTER CHIPS HIGH PRESSURE MOULDING)	1.02 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	55 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00006088AM26
RA File Number	09AX04001218 AM26
Licence No and Date	0911011631/23/02/2026
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	56 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	GREY PRIMIR LLP
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00006094AM26
RA File Number	52AX04000338 AM26
Licence No and Date	5211019553/23/02/2026
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/15 dated 07.04.2026:	

1. GSM of import item at Sl. No. 1.
2. Complete specifications of adhesive from supplier indicating % solid content and % volatile.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	57 / NC/7/MEET/Mar/202526/15
Case Status	Case Deferred
Party Name	Aventus Enterprises
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026
HQ File Number	HQRNORM APPLY 00006098AM26
RA File Number	05AX04003903 AM26
Licence No and Date	0511038302/23/02/2026
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	58 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	MAHESHWAR FLOORING INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00006110AM26		
RA File Number	05AX04004180 AM26		
Licence No and Date	0511038305/24/02/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
PVC GRANULES(PVC GRANULES) QTY: 560000 KG	1 KG	PVC Resin(SUSPENSION/ PASTE GRADE)	0.8338 KG
		DI OCTYL PHTHALATE (PVC PLASTICIZER)(PHTHALIC)	0.1226 KG
		TITANIUM DIOXIDE(PIGMENT)	0.0245 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	59 / NC/7/MEET/Mar/202526/15
Case Status	Case Approved

Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00006131AM26		
RA File Number	08AX04002019 AM26		
Licence No and Date	0811017724/24/02/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
SATURATED POLYESTER RESIN CP - 7037(SATURATED POLYESTER RESIN CP - 7037 NVM - 65% SOLVENT - 35%) QTY: 400000 KG	1 KG	Pure Terephthalic acid (Pure Terephthalic acid)	0.2037 KG
		PHTHALIC ANYDRIDE (PHTHALIC ANYDRIDE)	0.2083 KG
		ADIPIC ACID (ADIPIC ACID)	0.0102 KG
		DIETHYLLENE GLYCOL (DIETHYLLENE GLYCOL)	0.1074 KG
		Mono Ethylene Glycol (Mono Ethylene Glycol)	0.0625 KG
		Neo Pentyl Glycol (Neo Pentyl Glycol)	0.0648 KG
		BUTYL CELLOSOLVE (BUTYL CELLOSOLVE)	0.0741 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	60 / NC/7/MEET/Mar/202526/15		
Case Status	Case Approved		
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 15 and 07/04/2026		
HQ File Number	HQRNORM APPLY 00006133AM26		
RA File Number	34AX04000591 AM26		
Licence No and Date	3411007552/24/02/2026		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit	Import Item	Quantity

	Quantity		
STYRENE ACRYLIC RESINS-SPCRYL (Solid Content 100%)(STYRENE ACRYLIC RESINS-SPCRYL (Solid Content 100%)) QTY: 3000000 KG	1 KG	STYRENE(STYRENE)	0.183 KG
		ALPHA METHYL STYRENE(ALPHA METHYL STYRENE)	0.183 KG
		ACRYLIC ACID(ACRYLIC ACID)	0.630 KG
		BUTYL ACRYLATE(BUTYL ACRYLATE)	0.0453 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.